

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2182/2025 in Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 08-01-2025 This matter was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. R. C. Mishra, Sr. Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Mahendra Kumar, Adv.
Mr. Alok Kumar Dwivedi, Adv.
Mr. Sakal Dev Sharma, Adv.

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Vibhav Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.2182/2025 in Criminal Appeal No.1916/2024

List tomorrow, i.e., on 09.01.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)